

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4124
ANSWERED ON:21.04.2010
DISPUTE OVER NORTHERN KARANPURA COALFIELD
Vinay Kumar Alias Vinnu Shri

Will the Minister of COAL be pleased to state:

- (a) whether the dispute between the Ministry of Coal and Ministry of Power over Northern Karanpura Coalfield has been resolved;
- (b) if so, the details thereof; and
- (c) if not, the reason therefor?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL & MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) to (c): There was no dispute between the Ministry of Coal and Ministry of Power over North Karanpura Coalfield. However, the issue of location of North Karanpura Power Plant was under consideration between Coal India Limited (CIL) and National Thermal Power Corporation (NTPC) which has now been resolved.